

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3683
ANSWERED ON:02.12.2010
MEAT FOOD PRODUCT
Ju Dev Shri Dilip Singh

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the new provisions added to the Meat Food Products Order 1973 in the last three years and the provisions which have been dropped;
- (b) the status where tinned meat products industries have been set up to maintain the quality of these products and the financial assistance provided to them during each of the last three years; and
- (c) the details of the financial assistance provided to the tinned beef producing industries?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

- (a): No new provisions to the Meat Food Products Order 1973 have been made in the last three years
- (b): 11 no. of units (Annexure-I) has been setup in the last three years (as they have obtained MFPO license) for their quality control. No financial assistance for setting up of such units has been provided by FSSAI.
- (c): The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Setting up /Modernization/Expansion of food processing industries including meat & poultry processing industries. A statement of state-wise units assisted in meat & poultry sector during the last three years is enclosed (Annexure-II).